

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 450 of 2019**

**IN THE MATTER OF:**

**S.N Suyamindra Achar**

**...Appellant**

**Versus**

**M/s. Cummins Generator Technology & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Goutam Singh and Mr. Vishnu Shankar,  
Advocates**

**O R D E R**

**11.07.2019** Notice on 2<sup>nd</sup> Respondent returned back. Let fresh notice be issued on 2<sup>nd</sup> Respondent – ‘M/s. R.A. PowerGen Engineers Pvt. Ltd.’ on the present and correct address. Requisite along with process fee, if not filed, be filed by 15<sup>th</sup> July, 2019.

Post the case ‘for Admission (After Notice)’ on **19<sup>th</sup> August, 2019**. *Dasti* service is permitted.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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